

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 5102/2023
IN
C.P.(IB)-3844(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: State Bank of India
V/s.
Bilpower Limited.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

Counsel for the Applicant is present through virtual hearing but he did not put his appearance in the chat box.

I.A. 5102/2023

At the request of the Counsel for the Applicant, list this matter on **08.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//